

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

13  
F O. A. NO. 1955/1993

New Delhi this the 9th day of August, 1999.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI N. SAHU, MEMBER (A)

Umesh Kumar S/O Attar Singh,  
Mobile Booking Clerk,  
Northern Railway,  
Aligarh.

... Applicant

( By Shri B. S. Maine with Shri R. R. Rai, Adv. )

-Versus-

1. Union of India through  
Secretary, Ministry of  
Railways, Rail Bhawan,  
New Delhi.

2. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

3. The Divisional Railway Manager,  
Northern Railway,  
Allahabad.

... Respondents

( By Shri R. L. Dhawan, Advocate )

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Learned counsel for applicant wants to withdraw  
this O.A. He is permitted to do so. Accordingly it  
is hereby dismissed as withdrawn. No costs.

*Km*

( K. M. Agarwal )  
Chairman

*N. Sahu*  
( N. Sahu )  
Member (A)

/as/